

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 473/97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

SRIMANTA KR. BHATTACHARJEE

- V E R S U S -

UNION OF INDIA AND ORS.

For the applicant : None

For the respondents : Mr. B.K. Chatterjee, counsel.

Heard on 7.1.99

Order on 7.1.99

O R D E R

D. Purkayastha, JM

None appears for the applicant and the applicant is also absent today. It appears from the ordersheet that on earlier seven consecutive occasions, neither the applicant nor his advocate appeared. We are, therefore, satisfied that the applicant is no longer interested in pursuing the matter. The application is dismissed accordingly. Mr. B.K. Chatterjee Id. counsel is present for the respondents.

2. No order is passed as to costs.

B.P. Singh
(B.P. Singh)
Member (A)

D. Purkayastha
(D. Purkayastha)
Member (J)